

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205
IB-330/ND/2020

IN THE MATTER OF:

M/s. Vikas Stainless Steel India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Magppie International Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 20.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Savita Rani and Mr. Om

Prakash Shekhawat, Advocates

For the Respondent/ Corporate-debtor :Mr. Vivek Yadav, Advocate

ORDER

Heard the submissions made by the counsel for the operational creditor. Mr. Vivek Yadav, Advocate has appeared on behalf of the corporate-debtor and offer to file vakalatnama within three days and reply within 10 days. Post the matter to 20th March, 2020.

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(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)